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IN THE HIGH COURT OF DELHI AT NEW DELHI

W.P.(C) 6237/1998 & CM APPL. 68720/2024

DLF UNIVERSAL LTD. & ANR

.....Petitioner

Mr. Rajiv Nayar, Senior Advocate Through:

> with Ms. Megha Mishra, Mr. Varun Kumar and Ms. Yashodhara Gupta,

Advocates

versus

DDA & ORSRespondent

> Mr. Anish Dhingra and Mr. Nakul Through:

> > Ahuja, Advocates for DDA

Mr. Tushar Sannu, Standing Counsel for MCD with Mr. Utkarsh Singh,

Advocate

CORAM:

HON'BLE MR. JUSTICE MANOJ JAIN

ORDER 04.03.2025

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List on 02.04.2025.

Be shown in top three matters of Advance List.

MANOJ JAIN, J

MARCH 4, 2025/dr